

The Gauhati High Court at Guwahati

The High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh

NOTICE

Dated Guwahati the 30th June, 2023-06-28

It is for information of all concerned that the destruction of Disposed of records of 'Anticipatory Bail' and 'Bail Applications' from July, 2019 to December, 2021 will be undertaken on 29/07/2023 as per order 41 dated 17/10/2014.

By Order

Sd/- M. C. Das

Deputy Registrar
Gauhati High Court, Guwahati.

Copy to :-

1. The President / Secretary General, Gauhati High Court Bar Association, with a request to cause display of the notice in the Notice Board.
2. The Systems Analysts, Gauhati High Court, Guwahati. He is requested to upload this notice alongwith the list of cases in the website of the Gauhati High Court.
3. The President / General Secretary, all Assam Lawyers Association with a request to cause display of the notice in the Notice Board.
4. Order File.

M. C. Das
28/6/23

Deputy Registrar
Gauhati High Court, Guwahati.

M. C. Das
29/6/2023